

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-429(ND)/2018

IN THE MATTER OF:

M/s Sree Balaji Interiors.

vs

M/s Entertainment City Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 11.06.2018

For the Petitioner/Applicant :

For the Respondent :

ORDER

Learned counsel for the petitioner is present and seeks for some time to represent the petition with correct paginations and nos. of pages. Taking into consideration the said representation let the file be returned to the learned counsel for the petitioner and upon representation to be listed before this Tribunal.

— Sel —

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
11.06.2018

— Sel —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)